

merits of each case. In exercise of this power he has allotted 17 quarters in 1987 and 1988.

Environmental Clearance for Yeleru Reservoir Project

1122. SHRI V. SHOBHANADREESWARA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Yeleru Reservoir Project is pending clearance from environmental angle with Union Government; and

(b) if so, the time by which the necessary clearance is expected to be accorded?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). No, Sir. The proposal was rejected in October, 1987 due to non-furnishing of requisite environmental data and Action Plans.

Treatment of Effluents Discharged by Sugar Mills

1123. SHRI V. SOBHANADREESWARA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the National Sugar Institute at Kanpur has developed a new, quick and economical method for treatment of effluents discharged by the sugar mills;

(b) if so, the salient features of this new method; and

(c) the steps Government propose to take to popularise this method?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) A conventional method of treatment of effluents discharged by sugar mills has been recently modified by the National Sugar Institute, Kanpur. The economics of the method has not been worked out in detail.

(b) The process consists of treatment of effluents by an activated sludge process followed by two stages of bio-filter treatment.

(c) An outline of the process has been circulated to all sugar factories. Detailed individual project reports have been prepared and supplied to interested sugar manufacturers.

Census Conducted by NCAER

1124. SHRI BHATTAM SRIRAMA MURTHY: Will the Minister of TEXTILES be pleased to state:

(a) whether National Council for Applied Economic Research (NCAER) has completed the census of the handloom industry and submitted its report; and

(b) if so, the details thereof and the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) NCAER is responsible for giving technical assistance to State Governments in carrying out the census operations, processing the census data received from the States and submitting a report thereafter. Since complete data from all the States has not been received, NCAER has not completed the work of compiling national/state-level data and submission of the connected report.

(b) Does not arise.

Industries Closed

1125. SHRI BHATTAM SRIRAMA MURTHY: Will the Minister of LABOUR be pleased to state:

(a) the number of industrial units closed during the last three years, separately;

(b) whether about one lakh workers have lost their jobs so far due to the closure of industries;